

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 278 / (MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

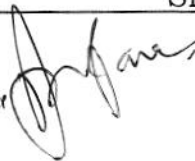
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Adhikar Data pro Systems Pvt Ltd

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Arvind Lalwani Rakis Associates 

Common Order

TCSP 277/230-232/NCLT/MB//MAH/2017

TCSP 278/230-232/NCLT/MB//MAH/2017

Company Petitions are allowed vide separate order.

Sd/-

M. K. SHRAWAT
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)